

of the Department of Official Language, Ministry of Home Affairs, regarding Programme for accelerating the spread and development of Hindi and its progressive use for the various official a purposes of the Union and its implementation, for the year 2014-15.

[Placed in Library. *See* No. L.T. 5299/16/16]

**Statement on Quarterly Review of the trends in receipts and expenditure (2015-16)**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003, a copy (in English and Hindi) of the Statement on Quarterly Review of the trends in receipts and expenditure in relation to the Budget, at the end of the financial year 2015-16.

[Placed in Library. *See* No. L.T. 5144/16/16]

MR. CHAIRMAN: Message from the Lok Sabha.

---

**MESSAGE FROM LOK SABHA**

**The Central Agricultural University (Amendment) Bill, 2016**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

"in accordance with the provisions of rule 96 of the Rules and Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Central Agricultural University (Amendment) Bill, 2016, as passed by Lok Sabha at its sitting held on the 9th August, 2016."

Sir, I lay a copy of the Bill on the Table.

---

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT, TOURISM AND CULTURE**

DR. KANWAR DEEP SINGH (West Bengal): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture:—

- (i) Two Hundred Thirty Sixth Report on the 'Infrastructure Lending in Road Sector';